

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:598

ANSWERED ON:11.11.2010

ALLOCATION OF NATURAL GAS TO POWER PROJECT

Sarvey Shri Sathyanarayana

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the State Government of Andhra Pradesh has sent any proposal for allocation of additional quantum of 9.72 MMSCMD of natural gas from D-6 fields for the gas power project proposed at Karimnagar district of Andhra Pradesh;

(b) if so, the details thereof;and

(c) the action taken by the Government thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (c): Yes, Madam. The Empowered Group of Ministers (EGoM) to consider & decide issues of commercial utilization of gas under New Exploration & Licensing Policy (NELP) has decided that, subject to the availability of gas, necessary allocations from KG D6 fields will be made to projects in the pipeline, as and when such projects are ready to commence production. The decision would apply to this project as well.